

F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 21.1.2020

OFFICE ORDER

The Hon'ble President is pleased to order the following transfers considering the requests of the Assistant Registrars on sympathetic grounds/ public interest:

1. The transfer order dated 3.12.2019 in respect of Shri Mukesh Gupta, Assistant Registrar from CESTAT Delhi to Chandigarh is cancelled.
2. Shri Uma Shankar Verma, Asstt. Registrar is transferred from CESTAT Delhi to Bangalore w.e.f. 14.2.2020 (A/N) without any TA/ DA, joining time etc. and is directed to report for duty at CESTAT Bangalore on 17.2.2020.
3. The transfer order dated 30.8.2019 in respect of Shri S.K. Tiwari, Asstt. Registrar from CESTAT Ahmedabad to CESTAT Delhi is cancelled.
4. Shri Rohit Kumar Shukla, Asstt. Registrar is transferred from CESTAT CESTAT Bangalore to CESTAT Mumbai w.e.f. 14.2.2020 (A/N) without TA/ DA, joining time etc. and is directed to report for duty at CESTAT Mumbai on 17.2.2020.

By Order



(Bineesh Kumar K.S)

Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Sr. Members, CESTAT, Mumbai/ Bangalore/ Ahmedabad/ Chandigarh.
3. P.A. to Registrar, CESTAT, New Delhi
4. Shri Mukesh Gupta, Asstt. Registrar, CESTAT, Delhi
5. Shri Uma Shankar Verma, Asstt. Registrar, CESTAT, Delhi
6. Shri S.K. Tiwari, Asstt. Registrar, CESTAT, Ahmedabad
7. Shri Rohit Kumar Shukla, Asstt. Registrar, CESTAT, Bangalore
8. The Deputy Registrar/ Asstt. Registrar/ HOO, CESTAT, Mumbai/ Bangalore/ Ahmedabad/ Chandigarh.
9. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
10. Accounts Officer, CESTAT, Delhi
11. Personal file/ Service Book
12. Website /Guard file/ Office copy


Registrar

